

was found that the requests were not tenable, because, at that stage, no dispute or difference legally referable to arbitration under Clause (xviii) of the Agreement had arisen. The persons concerned have been informed accordingly.

**Societies/Associations Functioning in E.P.D.P. Colony, Kalkaji, New Delhi**

3057. SHRI B. K. DASCHOWDHURY: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Department of Rehabilitation has addressed letters to various Societies/Associations functioning for the development of the East Pakistan Displaced Persons Colony at Kalkaji, New Delhi and asked those Societies/Associations to submit lists of their members with addresses ; and

(b) if so, the reasons for demanding such lists and with the Department propose to do with these lists ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). A number of Associations / Societies have been addressing the Department of Rehabilitation, with regard to the problems connected with the East Pakistan Displaced Persons' Colony at Kalkaji. With a view to determining the representative character of the Associations/Societies, they have been requested to furnish a copy of the rules and regulations and to submit a list of their members, along with their addresses, as well as the number of plots in East Pakistan Displaced Persons' Colony allotted to the members.

**Self-Sufficiency in Foodgrains**

3058. SHRI JOYTIRMOY BOSU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether he declared on March 20, at a gathering of M.Ps and farmers in New Delhi that "import of foodgrains will be completely stopped by the end of this year" ;

(b) if so, whether India will be self-sufficient in foodgrains production at the end of this year ; and

(c) the basis of such conclusion ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) No, Sir. What was said was to the effect that concessional imports of foodgrains will be stopped after 1971.

(b) and (c). Do not arise.

**Stateswise Break-up of Foodgrains Procured for 1968-69 to 1970-71**

3059. SHRI JYOTIRMOY BOSU : Will the Minister of AGRICULTURE be pleased to state :

(a) the actual procurement of foodgrains, State-wise and year-wise from 1968-69 to 1970-71 ;

(b) the proportion (in percent) of procurement, State-wise and year-wise, during the said periods ;

(c) whether the pace of increase in procurement in recent years is not commensurate with the output ; and

(d) if so, the causes thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b). A statement showing the quantity of foodgrains procured in each State during the agricultural years 1968-69, 1969-70 and 1970-71 and its relation (percentage) to the net production, is attached.

(c) and (d). Pace of procurement in recent years is generally commensurate with the output. During 1969-70, however, there has been a fall in procurement when compared with the output of the year on account of various factors like cyclones in Andhra Pradesh and floods in the eastern part of the country.